

ORDER SHEET

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

Review/Resto/Misc/Appl.No. 0f 19

IN

T.A.O.A./No. 30/95

0f 19

Sl.No. Office Report Hon'ble Court's Order

or

(3)

As per general order of
Sr. Member (3)/H.O.D. dt 21.8.98 the
sine die cases for the year
upto 1995 has been allowed
to be listed before Hon. Court
for hearing. As such a date
may kindly be fixed for listing
it before Hon. Court.

Submitted.

7.11.98

SOL/ Submitted pl.

DR (J)
21/9

List on 03.11.98

20/9/98

or
as the RA said the date of hearing
not fixed.

b
as the RA said the date of hearing
not fixed.

DR (J)

3.11.98

No sitting in C.N. No. III.

Adjourned to 15.2.99

for hearing.

B.O.C

R-

or
Submitted for
orders in misc.appl. No. 1957/98.My
511

(A)

(S)

D.R.(I)

6/1/99

No. sitting. 2 hours
to 8/1/99 for order no.
Memorandum.

BoC
R

08.1.99

Hon. Mr. S. L. Jain, J.M.

The applicant by Sri S.P. Saroj, Advocate. The M.A. 4657 heard. The prayer made in this M.A. is that the applicant does not want to press the O.A., hence it be dismissed. The prayer is allowed. The O.A. is dismissed with no order as to costs.

At this stage, he stated that if respondents failed to abide by the assurance, he may be permitted to file the ~~fresh~~ fresh O.A. Hence, the above order is modified to the extent that a liberty is provided to the applicant to file fresh O.A. if an occasion arises for the same.

Ayu
J.M.

/m.m./

Diary 95 195
Central Administrative Tribunal
Additional Bench Allahabad
Date of Filing 10.1.95
Date of Receipt
Post
OR
D. Registrar
Mag
10/1/95

IN THE COURT OF CENRAL ADMINISTRATIVE TRIBUNAL,

ALLAHABAD.

ORIGINAL APPLICATION NO. 30 OF 1994.

(Under Section 19 of CAT Act 1985)

1. Tapeshwari Devi, W/o. Late Bansh Lal Fitter in Carriage, Wagon Department Eastern Railway, Mughal Sarai, R/o. Village Chhittan Pur, P.O. Mughal Sarai, District Varanasi.
2. Kanhaiya Lal S/o. Late Bansh Lal Ex-Fitter in C.W/Eastern Railway Mughal Sarai, Resident of Village Chhittan Pur, P.O. Mughal Sarai, District Varanasi.

.....Applicants.

Versus

1. Union of India through General Manager, Eastern Railway Fairly Place Calcutta.
2. Divisional Railway Manager Eastern Railway, Mughal Sarai, Varanasi.

.....Respondents.

DETAILS OF THE APPLICATION .

1. Particulars of the order against which the Application is made.

For Compliance of Railway Board's letter
No. E(E&Y) III/78/RG/1/1 dated 30.4.79 in

कृष्ण अर्पण

RTI of Smt
Tapeshwari
Devi